

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 11 of 2022 (SZ)

IN THE MATTER OF:

Thiru. C. Sengodan,

Tharamangalam Municipality,

Salem and Anr

...Applicant(s)

Versus

The Principal Secretary to Government of Tamil Nadu,

Department of Environment & Forest and Climate Change,

Secretariat, Chennai and Others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal,

Southern Zone.

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In the Matter Of:

Thiru. Sengodan

... Applicant

Versus

1. The Principal Secretary,

Department of Environment and Climate Change

2. The Principal Secretary,

Municipal Administration and Water Supply Department

3. The District Collector,

Salem

4. The District Environmental Engineer,

Salem.

5. The Commissioner,

Tharamangalam, Municipality,

Salem District

...Respondent(s)

STATUS REPORT FILED BY THE 5TH RESPONDENT

I, R. Samkingston, S/o Russelraj, aged 55, presently discharging my duties as Commissioner of Tharamangalam Municipality, Salem District, files the report as follows.

1. The Applicant herein Thiru.Sengodan filed at the Hon'ble National Green Tribunal (SZ) on 29.11.2023 seeking removal of waste accumulated in the area which is located in S.No.244/3 in Ward 26 of Keelchinnagoundampatti, Tharamangalam Municipality, Salem District.

2. It is respectfully submitted that the Municipal Commissioner of Tharamangalam Municipality has submitted the report on 18.01.2024 as follows:
3. It is respectfully submitted that the Tharamangalam Municipality has been upgraded from Town Panchayat as per Government Order (Status) No.117 Municipal Administration and Water Supply Department dated 07.12.2021 and is now functioning as a developing Municipality. As per the record, the total extent of the Municipal area is 9.72 sq.km and as per the 2011 census, the population of the Municipality is 30222 and the present population averaged is 32035. The Municipality is consisting of 27 wards and a total of 9.61 MT of Maxi is collected from all the wards on daily basis as sub dry and wet waste.
4. It is respectfully submitted that there are Two Micro Composting Centres in S.No.244/3 with the capacity of 3 MT each, a total of 6 MT at an estimate cost of Rs.69.00 lakhs. The administrative sanction was accorded by the Director of Municipal Administration vide Proceeding Roc. No. 20860/2022/SBM on 25.07.2022. Further, Technical sanction was accorded by the Chief Engineer office of the DMA, Chennai vide proceeding Roc. No. 64/2022, date 23.08.2022. In this regard, the resolution passed by the Municipal Council No.181(6),182(7), date 30.08.2022 and the work order has been awarded to Arul Lakshmi Constructions on 25.09.2022 for the construction of the Micro Composting Centres in the said premises. Now, the construction of the 2 Micro Composting Centres is complete and effective.
5. It is respectfully submitted that in order to dispose the waste collected on the daily basis, the Micro Composting Centres are effectively utilised. The Bio-degradable Waste of 4.96 MT are converted into manure and at present it is given to the farmers at free of cost, as this is on trial basis now and according to the effectiveness from the manure, we might charge them at a low cost once they are utilised effectively. The non - biodegradable waste in which the unsold plastics of 1.8 MT is sent to the Shopcare recyclable plastic company, Rasipuram and the amount collected from sold Plastics of 1.5 MT is being disbursed to the Sanitary Workers. The Domestic Hazardous waste of 0.05 MT is disbursed by incinerators, the sanitary waste of 0.05 MT is disbursed to private agencies, the electronic waste of 0.05 MT is also disbursed to private agencies.

The Slit and other waste of 2.00 MT is been in landfilled at the low laying areas. The details of the total waste mentioned are as follows-

Type of waste	Disposal	Quantity in MT
Wet Waste	All wet Wastes are Processed by Composting at 2 MCC's at Keelchinnagoundampatty	4.96 MT
Dry Waste	These Waste are Segregated as follows	4.65 MT
	Total	9.61 MT

Type of Dry wastes:

Type of waste	Disposal	Quantity in MT
Saleable Wastes (Milk packets and Coconut shells)	Sanitary Workers collect and sell them at the local recycle shops	1.5 MT
Non saleable Waste (Non sale Plastics)	These are bailed and sent to "SHOPCARE RECYCLABLE FACTORY", Rasipuram	1.8 MT
E - Waste (Battery , Wire,Tv)	Sent to Leela Traders, Chennai	0.03 MT
Domestic Hazardous Waste (Diapers,Napkins)	Napkins, Diapers are Incinerated by the help of incinerators	0.03 MT

Sanitary Waste (Tablet Cover, Syrup Bottle)	It is disposed by Ramky Agencies, Chennai	0.03 MT
Slit And Other Waste (Slit Sand)	Landfill at Low - Lying Areas	1.2 MT
Total Dry Waste		4.65 MT

6. It is submitted that, the additional High-Power Committee for the SBM (2.0) group has been approved 7346^{m³} of legacy waste and it is been removed by the Bio-mining Process and an estimate cost of Rs.57.00/- Lakhs is sanctioned by the Regional Director of Municipal Administration via Letter No. ROC No.19009/2022/ /SBM-1 date. 26.12.2023 to get the administrative sanction for the Bio-mining process.
7. It is submitted that after receiving the sanctioned amount along with the tender Process, the Legacy Waste was fully removed from that said area.
8. It is therefore submitted that; in future the municipality has planned to continue the said waste disposal and segregating process as per the procedure that is carried out at present.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this Status Report and Action Taken Report on file and pass such further other orders which it deems fit to the case and thus render justice.

Date: 18.01.2024


Commissioner

Tharamangalam Municipality
(Signature with seal)

COMMISSIONER
Tharamangalam Municipality,
Salem District.636 502.

VERIFICATION

I, R. Samkingston, S/o Russelraj, aged 55, presently discharging my duties as Commissioner of Tharamangalam Municipality, Salem District, solemnly affirm that the contents of this report are true to the best of my knowledge based on the records and I have not suppressed any facts.

Date: 18.01.2024



Commissioner
Tharamangalam Municipality
(Signature with seal)

COMMISSIONER
Tharamangalam Municipality,
Salem District.636 502.